

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34445/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA, SAMBARE	SAMARENDRA BEURA	//	AOR20220001771C202600018
		VS	VS	()	
		BARGARH DISTRICT DISPLACED WELFARE SOCIETY		//	
2	D-ARBA/34588/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA	SAMARENDRA BEURA	//	AOR20220001771C202600019
		VS	VS	()	
		BARGARH DISTRICT DISPLACED WELFARE SOCIETY		//	
3	D-ARBP/34598/2026	INTERRNI INTERNATIONAL PRIVATE LTD., KARNATAKA	ANUSH KULRAJ	//	
		VS	VS	()	
		PARAMITRA SMARTINFRA SNA PVT.LTD.		//	
4	D-BLAPL/22669/2026	SHIBA BHUMIJ @ SIBA BHUMIJ	BIRAJA PRASANNA DAS	BONAI /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/22671/2026	RANJIT ORAM	BIRAJA PRASANNA DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/22672/2026	CHAKRADHAR NAIK	GOREKHANATH DAS	BARKOTE /515 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/22674/2026	SAMBHU DIGAL	ARIJEET MISHRA	AUL /206 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/22677/2026	SIMANCHAL NAIK @ SIMA	CHANDAN SAMANTARAY	K.NUAGAON /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/22678/2026	AMAN GUPTA	SK. ZAFARULLA	BOUDH /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/22687/2026	ABINASH PRADHAN	SHYAMANANDA MOHARANA	GURUDIJHATIA /105 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/22690/2026	PRAKASH KARNA	SURYAKANTA DWIBEDI	BOUDH /339 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/22692/2026	LIPUN @ LIPAN SAHOO @ PINTU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /564 /2026 () //	
13	D-BLAPL/22694/2026	RAJIB PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /375 /2026 () //	AOD20240000242C202600195
14	D-BLAPL/22695/2026	DHIRAJ LAICHAN @ TUKU VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 () //	
15	D-BLAPL/22701/2026	SURJIT RATH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	GURUDIJHATIA /105 /2026 () //	
16	D-BLAPL/22703/2026	RAKESH DIGAL VS STATE OF ODISHA	SATYABRATA DASH VS	BIRIDI PS /311 /2025 () //	
17	D-BLAPL/22708/2026	BIRAJA PRASAD MALLICK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	CYBER CRIME AND ECONOMIC OFFENCES, BARGARH /6 /2026 () //	
18	D-BLAPL/22709/2026	TANMAY BEHERA @ MILU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /132 /2025 () //	
19	D-BLAPL/22712/2026	RABINDRA NAYAK @ SIBA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /132 /2025 () //	
20	D-BLAPL/22717/2026	ARPAN PATEL VS STATE OF ODISHA(OPID)	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /4 /2022 () //	
21	D-BLAPL/22718/2026	TARUN @ MAHESH KAMAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /104 /2026 () //	
22	D-BLAPL/22719/2026	MANAS PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PIPLI /114 /2008 () //	
23	D-BLAPL/22721/2026	RAMBHADAR HARIJAN	SANGRAM KESHARI ROUT	KOTPAD /48 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22725/2026	SRITAM DAS	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22732/2026	BANSIDHAR BENUPANI	KEDARESWAR ROUT	MOHANA /68 /2025	AOR20260000066C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22733/2026	LAKINATH @ LAKI BEHERA	SARBESWAR SAHOO	ORKEL /161 /2026	AOD20220004505C202600083
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22738/2026	JALESWAR AMAYAT	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22739/2026	BULU PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22749/2026	DABBU @ HRIDAYADAT KAUSHIK @ HRADAYA RASHTAKSIR	SONU KUMAR NAYAK	GUNUPUR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22750/2026	CHANDAN KUSHAL	BIBHUTI BHUSHAN KUMBHAR	SONEPUR /237 /2026	AOR20230001126C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22751/2026	JUGAL SUNA	BISWAJIT RANJAN TRIPATHY	/ /	AOD20240000069C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22757/2026	GOVARDHAN SMADHAN INGLE	RAJIB LOCHAN PATTNAIK	PADWA /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22766/2026	BHABAGRAHI ARUKHA	LAMBODOR ACHARI	BHANJANAGAR /145 /2026	AOR20220001311C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22770/2026	SANTOS KUMAR MAHANAND	DR. JANMEJAYA RAY	M.V.79 /136 /2025	
		VS	VS	()	

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35	D-BLAPL/22771/2026	STATE OF ODISHA TAPAN KUMAR GOUDA VS	LAMBODOR ACHARI VS	// BHANJANAGAR /145 /2026 ()	AOR20220001311C202600083
36	D-BLAPL/22772/2026	STATE OF ODISHA SOMA BETI VS	PRASANTA KUMAR NANDA VS	// MOTU /109 /2025 ()	
37	D-BLAPL/22773/2026	STATE OF ODISHA FIROZ KHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /78 /2026 ()	
38	D-BLAPL/22774/2026	STATE OF SOUMYA RANJAN SAHOO VS	SONALI PANDA VS	// DEOGARH /305 /2026 ()	
39	D-BLAPL/22777/2026	STATE OF ODISHA BUDHIA @ CHEPA @ BUDHIRAM SWAIN VS	ASHOK KUMAR JENA VS	// NISCHINTAKOILI /89 /2026 ()	
40	D-BLAPL/22778/2026	STATE OF ODISHA CHINMAYA KUMAR MISHRA VS	JAYDEEP PAL VS	// KUDANAGARI /189 /2026 ()	
41	D-BLAPL/22781/2026	STATE OF ODISHA SOUMYA RANJAN DAS VS	ASIT KUMAR JENA VS	// MANIABANDHA /114 /2026 ()	
42	D-BLAPL/22782/2026	STATE OF ODISHA KUSA NAIK @ KUSHA KANHAR VS	SURYA KANTA PRADHAN VS	// BOUDH /234 /2020 ()	
43	D-BLAPL/22783/2026	STATE OF ODISHA ABHAYA NAIK VS	SURYA KANTA PRADHAN VS	// JARAPADA /334 /2026 ()	
44	D-BLAPL/22786/2026	STATE OF ODISHA ANIL BISHI VS	BHARAT BHUSAN ROUTRAY VS	// BARPALLI /78 /2026 ()	
45	D-BLAPL/22787/2026	STATE OF ODISHA DEEPAK DORA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// BARGARH /170 /2025 () //	

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46	D-BLAPL/22788/2026	MITHUN BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KHAMAR /166 /2026 () //	
47	D-BLAPL/22792/2026	CHANDAN SWARAJ NAIK VS STATE OF ODISHA	SUSMITA MOHANTY VS	BHARATPUR PS /382 /2024 () //	AOD20250001071C202600055
48	D-BLAPL/22794/2026	BARUN BEHERA @ GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /249 /2026 () //	AOR20220001492C202600188
49	D-CMP/34422/2026	UPENDRANATH SAMANTASINGHAR VS RABI NARAYAN PATTASANI	TUSAR KUMAR MISHRA VS	// () //	
50	D-CMP/34444/2026	ASWANI KUMAR DAS VS PRAKASH KUMAR MOHAPATRA	BIBHUTI KESHARI BISWAL VS	// () //	
51	D-CMP/34447/2026	JAGANNATH PATTNAIK VS BABULAL SAMAL	ADHIRAJ MOHANTY VS	// () //	
52	D-CMP/34489/2026	KUMAR SAHOO VS BHARAT BARIK	AKSHAYA KUMAR SAHOO VS	// () //	
53	D-CMP/34506/2026	SMITANJALI JENA VS PRAMOD KUMAR PATRA	SANTOSH KUMAR SAMANTARAY VS	// () //	
54	D-CMP/34567/2026	KALYANI SWAIN VS BIJAY KUMAR SWAIN	AJIT CHANDRA MOHAPATRA VS	// () //	
55	D-CMP/34571/2026	PITAMBAR SAHOO VS SUKHADEV SENAPATI	PRAVASH CHANDRA JENA VS	// () //	
56	D-CMP/34603/2026	ASHWAIN KAR VS ARUN KUMAR PRAHARAJ	Suryakanta Palai VS	// () //	AOR20220004106C202600078
57	D-CMP/34609/2026	SWAPNA DAS	SOURAV SUMAN BHUYAN	//	

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		VS	VS	0	
		GITANJALI DAS		//	
58	D-CMP/34638/2026	M/S. BONAI INDUSTRIAL CO. LTD., KEONJHAR	TANMAY MISHRA	//	
		VS	VS	0	
		PURNA CHANDRA ROUT		//	
59	D-CONTC/34409/2026	LAXMIDHAR NAYAK	ADV.	//	
		VS	VS	0	
		B.PARAMESWARAN, IAS		//	
60	D-CONTC/34410/2026	LALIT NARAYAN SAHOO	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
61	D-CONTC/34413/2026	CHINTAMANI DAS	ADV.	//	
		VS	VS	0	
		SONAMIKA RAY, D.E.O, KHORDHA		//	
62	D-CONTC/34414/2026	SANTOSH PADHAN	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
63	D-CONTC/34437/2026	MUVALA PAWAN KUMAR	JNANESH MOHANTY	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
64	D-CONTC/34443/2026	SHANTILATA THANAPATI	TRILOCHAN NANDA	//	
		VS	VS	0	
		AMIT KUMAR MISHRA, DISTRICT TRANSPORT MANAGER, OSRTC, BALANGIR		//	
65	D-CONTC/34449/2026	MAHESWAR SAHOO	ADV.	//	
		VS	VS	0	
		GIRISH S.N, IAS		//	
66	D-CONTC/34465/2026	MAMATA NAYAK	SONITA BISWAL	//	
		VS	VS	0	
		DR.MONICA PRIYADARSHINI, I.A.S		//	
67	D-CONTC/34479/2026	AKHAYA KUMAR CHHOTARAYA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	0	
		YAMINI SARANGI, IAS		//	
68	D-CONTC/34493/2026	JIGYANSHU NAYAK	SONITA BISWAL	//	
		VS	VS	0	

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69	D-CONTC/34499/2026	MANOJ KUMAR PADHY, (OAS) RAMESH CHANDRA NAYAK VS GIRISH S.N, IAS	ADV. VS	// // 0 //	
70	D-CONTC/34509/2026	DR.DURGA SHANKAR DASH VS VISHAL SINGH, I.A.S	ADV. VS	// 0 //	
71	D-CONTC/34532/2026	KAILASH CHANDRA NAYAK VS SANJEEB KUMAR MISHRA,PRINCIPAL SECRETARY FINANCE DEPTT.	ADV VS	// 0 //	AOD20240000338C202600094
72	D-CONTC/34535/2026	MANAGING COMMITTEE OF SURENDRA NATH SHARMA HIGH SCHOL, LAIDAGUNA VS N. THIRUMALA NAIK,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000338C202600095
73	D-CONTC/34541/2026	GOURI SARKAR VS RABI NARAYAN ACHARYA, TAHASILDAR, MAHAKALAPADA	ADV. VS	// 0 //	
74	D-CONTC/34543/2026	SASANKA SEKHAR NANDA VS RABI NARAYAN ACHARYA, TAHASILDAR, MAHAKALAPADA	ADV. VS	// 0 //	
75	D-CONTC/34549/2026	FAKIR CHARAN BEHERA VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	NRUSINGH CHARAN ROUT VS	// 0 //	
76	D-CONTC/34554/2026	URMILA SAHOO VS SUBRAT KUMAR DAS, I.I.C., BHADRAK RURAL P.S.	ADV. VS	// 0 //	
77	D-CONTC/34563/2026	BIJAN KUMAR JENA VS USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202600222
78	D-CONTC/34569/2026	RANJAN KUMAR PARIDA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT	ADV VS	// 0 //	AOD20230000737C202600112
79	D-CONTC/34589/2026	BHAGIRATHI DALEI VS SNEHALATA ACHARYA, EXECUTIVE OFFICER,NAYAGARH MUNCIPALITY	DEBASIS SAHOO VS	// 0 //	AOR20220003390C202600041

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80	D-CONTC/34599/2026	SHYAMA RANI MAHAPATRA @ MOHAPATRA VS GAURAV SHIVAJI ISALWAR, COLLECTOR CUM CHIEF EXECUTIVE OFFICER, BOLANGIR	ADV. VS	// 0	
81	D-CONTC/34608/2026	NILAMBAR SINGHA VS N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0	
82	D-CONTC/34613/2026	ASWINI KUMAR MOHANTY VS RUPAYA RANJAN BEHERA, SUPERINTENDING ENGINEER, CUTTACK	ADV. VS	// 0	
83	D-CONTC/34622/2026	JAYABATI KACHHARIYA VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0	
84	D-CONTC/34626/2026	SUDHANSHU KUMAR BISWAL VS PANCHANAN NAYAK, O.A.S	NIRANJAN BEHERA VS	// 0	
85	D-CRLA/22681/2026	RITA BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI SADAR /119 /2015 0	
86	D-CRLA/22683/2026	SUSANT BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI SADAR /119 /2015 0	
87	D-CRLA/22723/2026	RAJENDRA NARAYAN MEHER VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /20 /2014 0	
88	D-CRLA/22729/2026	MUNNA LAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	NCB BHUBANESWAR /8 /2021 0	
89	D-CRLA/22748/2026	PADU @ PADMAN AMANATYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /136 /2021 0	
90	D-CRLA/22775/2026	DHIREN BAG VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	GAISILET /76 /2019 0	AOR20260000160C202600027
91	D-CRLA/22790/2026	ASHOK KUMAR PADHI ALIAS ASHOK KUMAR PADHI	Prubhav Moharana	//	AOR20220002834C202600022

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		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	
92	D-CRLMA/22691/2026	MANAS RANJAN DASH	SUBRAT KUMAR DAS	NAYAPALLI P.S. /518 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/22665/2026	GOPAL KRUSHNA MOHANTY	PURNA CHANDRA DAS	PURUSHOTTAMPUR /314 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/22673/2026	RAVI@NAGA REDI RAMA RAO@NAGIREDI RABI	AMIT KUMAR SAHU	RAYAGADA TOWN /155 /2026	
	CRLMC/2444/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada)	
		STATE OF ODISHA		GR/0000322/2026	
95	D-CRLMC/22685/2026	LAXMI PRASAD NAYAK	SUJATA JENA, (SR.ADV.)	COLLIERY /182 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/22689/2026	MANOJ KUMAR NAIK	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /199 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/22693/2026	BABULI DEHERIA@SANGRAM DEHURIA	BIKASH KARNA	KANTAMAL /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/22696/2026	SUDARSHAN SETHI	ABHAY KHANDELWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/22711/2026	BISWANATH SUNARI	BYOMAKESH TRIPATHY	MAHILA P.S.(BBSR) /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/22713/2026	RABINDRA NATH KAR	BYOMAKESH TRIPATHY	JALESWAR /368 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/22730/2026	RAMA PANGI	ABHISEK MOHANTY	MACHHKUND /82 /2019	AOD20220004505C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/22736/2026	BHAGABAN KHILLA	ABHISEK MOHANTY	LAXMIPUR /67 /2018	AOD20220004505C202600086
		VS	VS	()	

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103	D-CRLMC/22742/2026	STATE OF ODISHA AKSHAYA KUMAR PATTNAIK VS	SAROJ KUMAR PADHI VS	// CAPITAL P.S. /527 /2015 ()	
104	D-CRLMC/22745/2026	STATE OF ODISHA MD. TAJMUL HAQUE KHAN VS	ADYASIDHI MISHRA VS	// TANGI /142 /2015 ()	
105	D-CRLMC/22761/2026	STATE OF ODISHA SOUMYAJEET MOHAPATRA VS	BISHNU PRASAD PRADHAN VS	// CHANDRASEKHARPUR /283 /2022 ()	
106	D-CRLMC/22767/2026	STATE OF ODISHA ANTARYAMI SAHOO VS	PRADEEP KUMAR PARIDA VS	// / /0 ()	
107	D-CRLMC/22779/2026	STATE OF ODISHA PALASH BEPARI VS	MANGU NANDY VS	// / /0 ()	
108	D-CRLMC/22780/2026	STATE OF ODISHA SATYABRATA SAHOO VS	GOURI MOHAN RATH VS	// NANDANKANAN /40 /2015 ()	
109	D-CRLMC/22784/2026	STATE OF ODISHA PRADIPTA JENA @ PRADEEPTA KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// DHAULI PS /176 /2026 ()	AOD20240000306C202600126
110	D-CRLMC/22791/2026	STATE OF ODISHA RISSI ALIAS RISHI ALIAS LUTAN DIGAL VS	SUKANTA KUMAR DALAI VS	// / / ()	AOD20240000306C202600127
111	D-CRLMP/22676/2026	STATE OF ODISHA SAGARIKA MOHANTY VS	KABIR KUMAR JENA VS	// / /0 ()	
112	D-CRLMP/22682/2026 CRLMP/988/2026	STATE OF ODISHA KABIRAJ PRADHAN VS	MANAS KUMAR CHAND VS	// / /0 ()	
113	D-CRLMP/22684/2026	SUPDT. OF POLICE (VIGILANCE), CUTTACK RAMA KHATOI VS THE STATE OF ODISHA	VIGILANCE CELL DIVISION, CUTTACK SANJAY KUMAR BEHERA VS	// / /0 () //	

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114	D-CRLMP/22698/2026	JITENDRA SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	/ /0 0 //	
115	D-CRLMP/22702/2026	PADMASREE MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
116	D-CRLMP/22704/2026	BINIT PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
117	D-CRLMP/22705/2026	SEHENAZ BEGUM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
118	D-CRLMP/22707/2026	SUBHADRA BHOL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ /0 0 //	
119	D-CRLMP/22727/2026	LAXMIKANTA BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	/ / 0 //	AOD20240000586C202600221
120	D-CRLMP/22752/2026	SAMEER PATTNAIK VS STATE OF ODISHA	AYUSH PATTNAIK VS	/ /0 0 //	
121	D-CRLMP/22756/2026	REVOLTRICPOWER SOLUTION PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	AYUSH PATTNAIK VS	/ /0 0 //	
122	D-CRLMP/22759/2026	ANURAG ARORA VS TRUPTI RANJAN NAYAK	SARAT KUMAR GAJENDRA,SR.ADV. VS	/ /0 0 //	
123	D-CRLMP/22769/2026	ARATEE LENKA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	/ /0 0 //	
124	D-CRLREV/22670/2026	RAJ KISHOR RANA @ RAJA KOSHORE RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAJPUR ROAD /433 /2024 0 //	
125	D-CRLREV/22688/2026	RIPUN PRADHAN	JUGALA KISHORE PANDA	NCB BHUBANESWAR /1 /2025	

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		VS	VS	()	
		UNION OF INDIA (NCB)		//	
126	D-CRLREV/22715/2026	PRAMILA SAHU	NIRANJAN LENKA	BALASORE VIGILANCE /29 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLREV/22735/2026	BHAGABAN SAHOO	BASANTA KUMAR DAS	MALGODOWN /133 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLREV/22740/2026	SOHAN KUMAR RAUTA	JYOTIRMAYA SAHOO	GANGAPUR (ASKA) /554 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/22754/2026	HARISH CHANDRA BEHERA	HEMANTA KUMAR MOHANTA	// 0	
		VS	VS	()	
		MINATI MISHRA		//	
130	D-CRLREV/22763/2026	GOURIRANI BIBHAR	RAMANI KANTA PATTANAIAK	UDITNAGAR /315 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/22776/2026	NARI NAIK @ NARENDRA NAIK	ASHOK KUMAR SWAIN (1)	DASPALLA /68 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-FAO/34411/2026	PRAMOD PRADHAN	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
133	D-FAO/34502/2026	THE D.M., UNITED INDIA INSURANCE CO. LTD., CUTTACK	RAKESH CHANDRA SAHOO (1)	//	
		VS	VS	()	
		BAMADEV MOHANTA		//	
134	D-FAO/34511/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SAMANABOUDH	HOOG SAMANABOUDH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-MACA/34466/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHANKAR, BISHRA	VIJAYASHANKAR MISHRA	//	
		VS	VS	()	
		TILOTAMA SAHU		//	
136	D-MACA/34472/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHANKAR, BISHRA	VIJAYASHANKAR MISHRA	//	
		VS	VS	()	

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137	D-MACA/34513/2026	KUNI PATRO MANAGER CLAIM(LEGAL) ORIENTAL INSURANCE CO. LTD., BBSR VS BIRANCHI NARAYAN NANDA	CONTINUED VS	// // 0	
138	D-MACA/34557/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS ANANTA PRASAD DAS	SOMNATHAN SWAR VS	// 0 //	
139	D-RPFAM/34631/2026	SURAJ KUMAR SAHU VS ABHIRAJ SAHU	Swagat Kumar Sahu VS	// 0 //	AOR20220004593C202600036
140	D-RSA/34561/2026	KAMALA KANTA MISHRA VS SHAKTI MISHRA	DWARIKA PRASAD MOHANTY VS	// 0 //	
141	D-TRP(C)/34436/2026	SHUVASMITA BISWAL VS DEBABRATA MISHRA	SARADA PRASAD DASH VS	// 0 //	
142	D-TRP(C)/34617/2026	JOGENDRA BEHERA VS MINING OFFICER, KENDRAPARA	NIRANJAN LENKA VS	// 0 //	
143	D-TRP(C)/34624/2026	MADHUSMITA DASH VS SOUMYA SHANKAR SHARMA	ASHOK KUMAR SARANGI VS	// 0 //	
144	D-WA/34433/2026	STATE OF ODISHA VS UTTAM KUMAR RAUL	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202600238
145	D-WA/34434/2026	STATE OF ODISHA VS SIBARAM KUMBHAR	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600241
146	D-WA/34481/2026	SUJATA BEHERA VS CHAIRMAN STATE LEVEL SCRUTINY COMMITTEE	PRATAP CHANDRA CHHINCHANI VS	// 0 //	AOD20240000929C202600002
147	D-WA/34482/2026	STATE OF ODISHA VS KHIRASINDHU SAGARIA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202600239

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148	D-WA/34484/2026	STATE OF ODISHA VS JAGDISH SAHU	SURYA NARAYAN PATNAIK,A.G.A VS JAGDISH SAHU	// 0 //	LOD20240000194C202600243
149	D-WA/34485/2026	STATE OF ODISHA VS PRASANNA KUMAR DASH	SURYA NARAYAN PATNAIK,A.G.A VS PRASANNA KUMAR DASH	// 0 //	LOD20240000172C202600242
150	D-WA/34521/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT VS SANJIB SINGH BARIK	MASS EDUCATION DEPT VS SANJIB SINGH BARIK	// 0 //	LOD20240000172C202600243
151	D-WA/34525/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PREMLAL BAG	MASS EDUCATION DEPT VS PREMLAL BAG	// 0 //	LOD20240000194C202600244
152	D-WA/34527/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS KHAGESWAR PANDE	MASS EDUCATION DEPT VS KHAGESWAR PANDE	// 0 //	LOD20240000200C202600240
153	D-WA/34560/2026	MANASMITA MAHARANA VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
154	D-WP(C)/34412/2026 WP(C)/23756/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
155	D-WP(C)/34415/2026	UDAY KUMAR YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS STATE OF ODISHA	// 0 //	
156	D-WP(C)/34416/2026	RABI NARAYAN PATRA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/34417/2026	NARENDRA KUMAR RAY CHOUDHURY VS STATE BANK OF INDIA, MAIN BRANCH, PURI	SAMIR KUMAR MISHRA VS STATE BANK OF INDIA, MAIN BRANCH, PURI	// 0 //	
158	D-WP(C)/34418/2026	DR.KABI CHANDRA SWAIN VS STATE OF ODISHA	UPASIKA SAMANTARAY VS STATE OF ODISHA	// 0 //	
159	D-WP(C)/34419/2026	KISHORE PANIGRAHI	NAGENDRA KUMAR MOHANTY	//	

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		VS	VS	0	
		GENERAL MANAGER, CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, BHUBANESWAR		//	
160	D-WP(C)/34420/2026	ALAKA MAHAPATRA @ ALAKA MOHAPATRA	IPSIT AUROBINDO ACHARYA	//	
	WP(C)/23691/2026	VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/34421/2026	BANK OF INDIA, GOPALPUR BRANCH, CUTTACK	SAYED ASIF ALI	//	
		VS	VS	0	
		PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, ORISSA, CUTTACK		//	
162	D-WP(C)/34423/2026	SUBRAT KUMAR SENAPATI	ATUL TRIPATHY	//	AOD20240000618C202600155
	WP(C)/23737/2026	VS	VS	0	
		ODISHA HYDRO POWER CORPORATION LTD, BHUBANESWAR		//	
163	D-WP(C)/34424/2026	SUBRAT KUMAR SARANGI	ATUL TRIPATHY	//	AOD20240000618C202600156
	WP(C)/23732/2026	VS	VS	0	
		ODISHA HYDRO POWER CORPORATION LTD., BHUBANESWAR		//	
164	D-WP(C)/34425/2026	SUMITRA DALAI	GUNAKAR MISHRA	//	AOD20220001937C202600004
		VS	VS	0	
		THE HEADS OF CLAIMS MAX GROUP SUPER LIFE PREMIER DEPARTMENT MAX LIFE INSURANCE			
165	D-WP(C)/34426/2026	SARAT MOHAPATRA	SWAPNIL ROY	//	AOR20220001600C202600193
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/34427/2026	SUDARSHAN DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/34428/2026	MANOJ KUMAR NAIK	SWAPNIL ROY	//	AOR20220001600C202600194
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/34429/2026	RAKESH KUMAR MOHANTY	ABHISHEK SAHOO	//	AOD20240000942C202600009
		VS	VS	0	
		THE SUPERINTENDENT CGST AND CENTRAL EXCISE JHARSUGUDA I RANGE		//	
169	D-WP(C)/34430/2026	CHITTARANJAN MISHRA	ASHOK KUMAR SAHOO	//	AOD20240000557C202600086
		VS	VS	0	
		CHIEF MANAGER CUM AUTHORISED OFFICER, AXIS BANK LTD		//	
170	D-WP(C)/34431/2026	SPECIAL SCHOOL FOR HEARING IMPAIRED	SWAPNIL ROY	//	AOR20220001600C202600197
		VS	VS	0	

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171	D-WP(C)/34432/2026	STATE OF ODISHA DR SANJEEV KERKETTA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600157
172	D-WP(C)/34435/2026	STATE OF ODISHA KOTAK MAHINDRA BANK, MUMBAI VS	DEVI PRASAD TRIPATHY VS	// // 0	
173	D-WP(C)/34438/2026	CHIEF JUDICIAL MAGISTRATE, KHURDA SURENDRA @ SURATH JENA VS	SUJIT KUMAR SWAIN VS	// // 0	
174	D-WP(C)/34439/2026 WP(C)/23734/2026	STATE OF ODISHA GHANASHYAM MOHAPATRA VS	SOUMYA MISHRA VS	// // 0	AOD20240000338C202600093
175	D-WP(C)/34440/2026	STATE OF ODISHA OM SWAROOP SATCHIDANANDA VS	AMIT PRASAD BOSE VS	// // 0	
176	D-WP(C)/34441/2026 WP(C)/23716/2026	STATE OF ODISHA DR. SUBHASISH SAHU VS	SAMEER KUMAR DAS VS	// // 0	
177	D-WP(C)/34442/2026 WP(C)/23750/2026	STATE OF ODISHA NARAHARI PRADHAN VS	UMESH CHANDRA MOHANTY VS	// // 0	AOD20240000338C202600093
178	D-WP(C)/34446/2026	STATE OF ODISHA KALU NAIK VS	TUSHAR KANTA NAYAK VS	// // 0	
179	D-WP(C)/34448/2026 WP(C)/23755/2026	STATE OF ODISHA AYEELIN DUNG DUNG VS	BIBHUTI BHUSAN PANDA VS	// // 0	
180	D-WP(C)/34450/2026	STATE OF ODISHA RABINDRA KUMAR PATRA VS	VS	// // 0	AOD20240000338C202600093
181	D-WP(C)/34451/2026	SABITA NAYAK M/S POLE STAR INDUSTRIES PVT.LTD., UTTAMPUR, KAMESH CHANDRA JENA VS	VS	// // 0	
		SUPERINTENDENT OF CGST AND CENTRAL EXCISE, CUTTACK II RANGE		//	

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182	D-WP(C)/34452/2026	SANJUKTA KARAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202600030
183	D-WP(C)/34453/2026	MANOJ MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202600038
184	D-WP(C)/34454/2026	PRASANT KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600195
185	D-WP(C)/34455/2026	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
186	D-WP(C)/34456/2026	M/S.SAMIR KUMAR MOHANTY, JAGATSINGHPUR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	SIDHANT DWIBEDI VS	// 0 //	
187	D-WP(C)/34457/2026	BISHNU CHARAN SARANGI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
188	D-WP(C)/34458/2026	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
189	D-WP(C)/34459/2026	RADHA MOHAN VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //	
190	D-WP(C)/34460/2026	NRUSINGH ROUTARAY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
191	D-WP(C)/34461/2026	BISHNU KUMAR JALAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
192	D-WP(C)/34462/2026	MANOJ MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202600042
193	D-WP(C)/34463/2026	DEBA PRASAD SAHU	PRAVAT CHANDRA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/34464/2026	K.NARAYAN RAO	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/34467/2026	SMRUTI RANJAN SAMAL	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/34468/2026	SUBASH KUMAR SETHI	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/34469/2026	NIHARIKA PANDA	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/34470/2026	TIKINA KUMAR SAHU	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/34471/2026	ANIL BERIHA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/34473/2026	RAJU MUNDA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/34474/2026	RATNAKAR BARIK	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/34475/2026	DANDESWAR PARIDA	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/34476/2026	PRAFULLA KUMAR PANDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/34477/2026	BAIRAGI SWAIN	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/34478/2026	STATE OF ODISHA BABAJI CHARAN SAHU VS	SAILABALA JENA VS	// // 0	
206	D-WP(C)/34480/2026	SUB COLLECTOR CUM PRESIDING OFFICER, BHUBANESWAR DHARITRI KUMARI PADHY VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
207	D-WP(C)/34483/2026	STATE OF ODISHA CHITRASEN PARIDA VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
208	D-WP(C)/34486/2026	STATE OF ODISHA HIMANSHU SEKHAR SAHU VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600023
209	D-WP(C)/34487/2026	UNION OF INDIA RAJESH KUMAR SETHI VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
210	D-WP(C)/34488/2026	STATE OF ODISHA MANOJ MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600041
211	D-WP(C)/34490/2026	STATE OF ODISHA KEDAR PATRA VS	DILLIP KUMAR SAHOO VS	// // 0	AOR20250000149C202600024
212	D-WP(C)/34491/2026	STATE OF ODISHA AVA PATNAIK VS	AVIJIT PATNAIK VS	// // 0	AOD20240000363C202600033
213	D-WP(C)/34492/2026	BERHAMPUR UNIVERSITY AMIT KUMAR BARAL VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600021
214	D-WP(C)/34494/2026	UNION OF INDIA TOFAN SINGH VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600022
215	D-WP(C)/34495/2026	UNION OF INDIA RAGHUNATH SWAIN VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600176
		BINODINI BEHERA		//	

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216	D-WP(C)/34496/2026	SINDRI BAIKUNTHA RAO @ S. VAIKUNTHA RAO VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
217	D-WP(C)/34497/2026	DR.PRABHAS DASH VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
218	D-WP(C)/34498/2026	M/S.DASH SUPPLIES, BHUBANESWAR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
219	D-WP(C)/34500/2026	OM PRAKASH ROUT VS UNION OF INDIA	SATYA RANJAN PATI VS	// 0 //	
220	D-WP(C)/34501/2026	DR.GOKULANANDA PATRO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
221	D-WP(C)/34503/2026	PRAJNA PARAMITA DAS VS THE DY.COMMISSIONER CUM A.O SOUTH WEST, BMC, BHUBANESWAR,	KANISKA RATH VS	// 0 //	
222	D-WP(C)/34504/2026	AMRITA KUMARI MOHAPATRA VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
223	D-WP(C)/34505/2026	MD. ISMAIL VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //	
224	D-WP(C)/34507/2026	DIBYA RANJAN JALLI VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
225	D-WP(C)/34508/2026	DR.SURAJ KUMAR SAHOO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //	
226	D-WP(C)/34510/2026	MD.ZAMIR HUSSAIN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
227	D-WP(C)/34512/2026	SWARNALATA PRUSTY	MANAS KUMAR CHAND	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/34514/2026	PRADIP SAMAL	SIDHARTHA MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/34515/2026	TUKUNI RANI BAL	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/34516/2026	SUSANTA KUMAR MOHAPATRA	SIBAPRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/34517/2026	SANTOSH KUMAR SAHOO	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR		//	
232	D-WP(C)/34518/2026	MANAGING COMMITTEE OF SHANTI MAITRI UCHHA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/34519/2026	MAHODADHI BUILDERS PVT.LTD.,BHUBANESWAR	TUSHAR KANTA MISHRA	//	
		VS	VS	0	
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR		//	
234	D-WP(C)/34520/2026	AJIT KUMAR PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/34522/2026	MAA BRAHMADEVI WOMEN SELF HELP GROUP	RAJIV KUMAR MAHANTA	//	AOR20220001662C202600047
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/34523/2026	ARYANARAYAN PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/34524/2026	MANOJ MUNDA	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600039
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/34526/2026	MANOJ MUNDA	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600040
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/34528/2026	STATE OF ODISHA MANOJ MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600043
240	D-WP(C)/34529/2026	STATE OF ODISHA CHYABAN PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
241	D-WP(C)/34530/2026	STATE OF ODISHA JADUMANI MAHANTA VS	ASHOK DAS VS	// // 0	
242	D-WP(C)/34531/2026	STATE OF ODISHA PUNJAB NATIONAL BANK VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600106
243	D-WP(C)/34533/2026	ARUN KUMAR NANDA M/S RABINDRA MEDICAL HALL, KHURDA VS	MADHAB LAL AGARWAL VS	// // 0	
244	D-WP(C)/34534/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK BAIKUNTHANATH BARIK VS	KUNAL KUMAR SWAIN VS	// // 0	
245	D-WP(C)/34536/2026	STATE OF ODISHA NIHAR RANJAN SAHOO VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600024
246	D-WP(C)/34537/2026	UNION OF INDIA SAJJAN PODDAR VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600158
247	D-WP(C)/34538/2026	ODISHA REAL ESTATE REGULATORY AUTHORITY M/S M S INFRAENGINEERS PVT LTD VS	SIDHANT DWIBEDI VS	// // 0	AOR20220001213C202600020
248	D-WP(C)/34539/2026	STATE OF ODISHA ABDUL KUDUS KHAN VS	GAJENDRANATH ROUT VS	// // 0	AOR20220004106C202600077
249	D-WP(C)/34540/2026	STATE OF ODISHA SINA DEI MAJHI VS	AFRAAZ SUHAIL VS	// // 0	AOD20240000544C202600025
		UNION OF INDIA		//	

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250	D-WP(C)/34542/2026	GHASINATH MAHANTA VS STATE OF ODISHA	ASHOK DAS VS VS	// 0 //	
251	D-WP(C)/34544/2026	MANASI PRATIMA SAHU VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600013
252	D-WP(C)/34545/2026	ANNAN KUMAR VERMA VS CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR ZONE, BHUBANESWAR	DIGANTA DAS VS VS	// 0 //	
253	D-WP(C)/34546/2026	PRADYUMNA KUMAR LATH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600014
254	D-WP(C)/34547/2026	MUNENDRA SHIL VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS VS	// 0 //	
255	D-WP(C)/34548/2026	SHUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS VS	// 0 //	
256	D-WP(C)/34550/2026	KULAMANI BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS VS	// 0 //	
257	D-WP(C)/34551/2026	BIDULATA COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	MANORANJAN KAR VS VS	// 0 //	
258	D-WP(C)/34552/2026	GITARANI NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS VS	// 0 //	
259	D-WP(C)/34553/2026	JAMINI KAR VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS VS	// 0 //	
260	D-WP(C)/34555/2026	REGIONAL COLLEGE OF NURSING, SUNDARGARH VS STATE OF ODISHA	MANORANJAN KAR VS VS	// 0 //	
261	D-WP(C)/34556/2026	DR.SUNIL KUMAR PADHI	DIGANTA DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR ZONE, BHUBANESWAR			
262	D-WP(C)/34558/2026	URMILA BEHERA @ PRAMILA BEHERA	LAXMAN PRADHAN	//	
		VS	VS	0	
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BHUBANESWAR		//	
263	D-WP(C)/34559/2026	SHANTI DEVI SCHOOL AND COLLEGE OF NURSING, HANUR, HANUR	MANORANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/34562/2026	BIDULATA COLLEGE OF NURSING, KHALRDA, CUTTACK	MANORANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/34564/2026	MINATI PATI	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/34565/2026	CHOUDHURY BIBHUTI BHUSAN PATTANAYAK	AMITAV TRIPATHY	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
267	D-WP(C)/34566/2026	DEBENDRA KUMAR SAHOO	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/34568/2026	KHULANA SAHOO	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/34570/2026	RAKESH KUMAR SAMAL	LAGNAJIT PATTNAIK	//	
		VS	VS	0	
		JOINT COMMISSIONER, GST, BHUBANESWAR, KHURDA		//	
270	D-WP(C)/34572/2026	BAIKUNTHA NAYAK	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/34573/2026	RUHIA SINGH	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/34574/2026	MANORANJAN PATRA	SARAT CHANDRA PADHI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/34575/2026	STATE OF ODISHA KUMUDINI SAHOO VS	PRABIR KUMAR PRADHAN VS	// // 0	
274	D-WP(C)/34576/2026	STATE OF ODISHA NAYAMI MAJHI VS	JYOTIRMAYA SAHOO VS	// // 0	
275	D-WP(C)/34577/2026	STATE OF ODISHA SHREE KUMAR BAITHALU VS	BRAHMANANDA TRIPATHY VS	// // 0	
276	D-WP(C)/34578/2026	ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR GOBINDA CHANDRA BEHERA VS	SUBASH CHANDRA PRADHAN VS	// // 0	
277	D-WP(C)/34579/2026	STATE OF ODISHA HARIHARA PANIGRAHY VS	PRONoy MOHANTY VS	// // 0	
278	D-WP(C)/34580/2026	STATE OF ODISHA SUDHANSHU SEKHAR SATPATHY VS	SUKANTA KUMAR MISHRA VS	// // 0	
279	D-WP(C)/34581/2026	STATE OF ODISHA HEMANTA KUMAR NAIK VS	SRIKANTA KUMAR NATH VS	// // 0	
280	D-WP(C)/34582/2026	STATE OF ODISHA DEBADATTA SETHI VS	SUKANTA KUMAR MISHRA VS	// // 0	
281	D-WP(C)/34583/2026	STATE OF ODISHA JHASKETAN MEHER VS	SUKANTA KUMAR MISHRA VS	// // 0	
282	D-WP(C)/34584/2026	STATE OF ODISHA SARASWATI BARIK VS	BISWABIHARI MOHANTY VS	// // 0	
283	D-WP(C)/34585/2026	STATE OF ODISHA JYOTI RANJAN NAYAK VS	BIJAY JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/34586/2026	SUBASH CHANDRA SATPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/34587/2026	BIJAYA KUMAR NANDA VS MAHANADI COALFIELDS LTD.,JAGANNATH AREA, TALCHER	BIBHU PRASAD PANDA VS	// 0 //	
286	D-WP(C)/34590/2026	SGI SCHOOL OF MEDICAL SCIENCES, NACHHIPUR, CLATMUKA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
287	D-WP(C)/34591/2026	BAIJAYANTI PASAYAT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/34592/2026	SANTOSH KUMAR MOHAPATRA VS UNION OF INDIA	BIBHU PRASAD PANDA VS	// 0 //	
289	D-WP(C)/34593/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
290	D-WP(C)/34594/2026	ADIKANDA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
291	D-WP(C)/34595/2026	MANORANJAN GIRI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
292	D-WP(C)/34596/2026	JANARDANA SWAIN VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //	
293	D-WP(C)/34597/2026	MAMATA PANDA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //	
294	D-WP(C)/34600/2026	SAROJINI KALIA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
295	D-WP(C)/34601/2026	MANAGING COMMITTEE OF KAMAL LOCHAN HIGH SCHOOL, SARDHAKANTHI, JAGAT SINGHPUR	SCHOLIKAR	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/34602/2026	BIGHNESWAR BHOI	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/34604/2026	SUDHIRA KUMAR MOHAPATRA	JAYASHREE BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/34605/2026	DR.SAMEER KIRO	PRINCE PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/34606/2026	PANKAJINI SAHU	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/34607/2026	RATNAKAR MAJHI	PRADEEP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/34610/2026	KRUSHNA CHANDRA MOHAPATRO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
302	D-WP(C)/34611/2026	AIRABATI MOHANTA	RAMAKANTA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/34612/2026	DARPA BIHARI MAJHI	PRADEEP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/34614/2026	BASANT KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/34615/2026	SHREE KUMAR BAITHALU	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR		//	
306	D-WP(C)/34616/2026	SRIKANTA SAMAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/34618/2026	STATE OF ODISHA ANJALI SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
308	D-WP(C)/34619/2026	STATE OF ODISHA SASHIKALA GURU VS	GYANENDRA KUMAR TRIPATHY VS	// // 0	
309	D-WP(C)/34620/2026	STATE OF ODISHA M/S.CJ DARCL LOGISTICS LTD., JAJPUR VS	SATYA SMRUTI MOHANTY VS	// // 0	
310	D-WP(C)/34621/2026	STATE OF ODISHA SIPRA SWAIN VS	MIHIR KANTA RATH VS	// // 0	
311	D-WP(C)/34623/2026	STATE OF ODISHA BHAGAT JENA VS	SOUMYA RANJAN PATI VS	// // 0	
312	D-WP(C)/34625/2026	STATE OF ODISHA GOPALJI PRASAD PANIGRAHI VS	ASHIS KUMAR MISHRA VS	// // 0	
313	D-WP(C)/34627/2026	STATE OF ODISHA SARIT KUMAR MIRDHA VS	KOUSIK ANANDA GURU VS	// // 0	
314	D-WP(C)/34628/2026	STATE OF ODISHA MANAGING COMMITTEE OF JAYANTI PATNAIK GIRKS NALHOMODE, SWAIN VS	ASHIS KUMAR MISHRA VS	// // 0	
315	D-WP(C)/34629/2026	STATE OF ODISHA PABITRA KUMAR SANTY VS	ASHOK KUMAR BEHERA VS	// // 0	
316	D-WP(C)/34630/2026	AXIS BANK LTD, KHORDHA MANJIT KAUR SALUJA VS	ASHIS KUMAR MISHRA VS	// // 0	
317	D-WP(C)/34632/2026	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BALANGIR AKSHAYA KUMAR NAYAK VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202600111
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/34633/2026	B V V SRINIVASA RAO VS STATE OF ODISHA	Asutosh Rout VS	// 0 //	AOD20230000737C202600113
319	D-WP(C)/34634/2026	ADIPRAVA SAHOO VS AUTHORIZEDOFFICER,STATE BANKOF INDIA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600187
320	D-WP(C)/34635/2026	SUVENDU NAIK VS STATE OF ODISHA	SWAPNA JYOTI JENA VS	// 0 //	AOR20260000273C202600017
321	D-WP(C)/34636/2026	AMARJIT MAHAPATRA VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// 0 //	AOR20220001657C202600131
322	D-WP(C)/34637/2026	ArunKumar Pattnaik VS	sumit satpathy VS	// 0 //	AOD20250001270C202600012
323	D-WP(C)/34639/2026	PIUSHA RANJAN PARIDA VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600041
324	D-WP(C)/34640/2026	MANORANJAN SAMANTARAY VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600042
325	D-ABLAPL/22664/2026	NARAYAN PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /851 /2023 0 //	AOR20220001558C202600150
326	D-ABLAPL/22666/2026	SISIRA BIRA @ RAMAKANTA BEERO VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	MOHANA /77 /2025 0 //	
327	D-ABLAPL/22667/2026	SWARNA MUDRA DASH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANTA P.S. /6 /2026 0 //	
328	D-ABLAPL/22668/2026	ISWAR NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	LANJIGARH /41 /2026 0 //	
329	D-ABLAPL/22675/2026	AKHIL KUMAR SWAIN	ANITA SAHOO	KHANDAPARA /208 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
330	D-ABLAPL/22679/2026	VS STATE OF ODISHA BISHNUMOHAN LENKA	VS DHARMENDRA SETHY	() // KHAIRA /156 /2026	
331	D-ABLAPL/22680/2026	VS STATE OF ODISHA ABANA PRADHAN	VS SUPRAVA BEHERA	() // / /0	
332	D-ABLAPL/22686/2026	VS STATE OF ODISHA KRUPASINDHU MUDULI	VS BIKRAM SENAPATI	() // / /0	
333	D-ABLAPL/22697/2026	VS UNION OF INDIA DILLIP KUMAR DASH	VS BYOMAKESH TRIPATHY	() // / /0	
334	D-ABLAPL/22699/2026	VS STATE OF ODISHA PRABHAKAR LENKA	VS BYOMAKESH TRIPATHY	() // / /0	
335	D-ABLAPL/22700/2026	VS STATE OF ODISHA SINGRAI MAJHI	VS BYOMAKESH TRIPATHY	() // / /0	
336	D-ABLAPL/22706/2026	VS STATE OF ODISHA JITENDRA NAURI	VS PRAKASH CHANDRA DASH	() // MAHAKALPARA /139 /2026	
337	D-ABLAPL/22710/2026	VS STATE OF ODISHA SANTOSH BEHERA	VS LAKSHMAN MISHRA	() // BARANGA /360 /2026	
338	D-ABLAPL/22714/2026	VS STATE OF ODISHA LALITA MAHAKUDA @ MAHANKUDA	VS PRAHALLAD SAHU	() // GOCHHAPADA /94 /2026	
339	D-ABLAPL/22716/2026	VS STATE OF ODISHA SK AZHARUDDIN	VS BIRANCHI NARAYAN RAY	() // MANCHESWAR P.S. /338 /2026	AOD20260000323C202600005
340	D-ABLAPL/22720/2026	VS STATE OF ODISHA BASANTI ROUT	VS SANATAN DAS	() // KHUNTUNI /72 /2022	AOD20250000022C202600006

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341	D-ABLAPL/22722/2026	STATE OF ODISHA GANDHARBA PRADHAN VS	ABHISHEK PRADHAN VS	// RAMACHANDI /20 /2017 ()	
342	D-ABLAPL/22724/2026	STATE OF ODISHA NARESH SAMAL @ NARESH CHANDRA SAMAL VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600030
343	D-ABLAPL/22726/2026	STATE OF ODISHA KRUSHNA CHANDRA NAYAK @ DHADU VS	ABHISHEK PRADHAN VS	// RAMACHANDI /20 /2017 ()	
344	D-ABLAPL/22728/2026	STATE OF ODISHA SUKANT SETHI VS	ASISH CHANDRA RATH VS	// BADAMBADI /346 /2026 ()	
345	D-ABLAPL/22731/2026	STATE OF ODISHA SANJAY BHARATI @ BAPI BHARATI VS	SANTOSH KUMAR ROUT VS	// DHUSURI /311 /2026 ()	
346	D-ABLAPL/22734/2026	STATE OF ODISHA MAHMMAD EKBAL @ MD.IQBAL VS	SIDHARTHA DAS VS	// BOLANI /114 /2026 ()	
347	D-ABLAPL/22737/2026	STATE OF ODISHA ALEKHA CHANDRA MOHANTY VS	ACHYUTANANDA PATTANAIK VS	// INFOVALLY UPD BHUBANESWAR /290 /2026 ()	AOD20240000586C202600223
348	D-ABLAPL/22741/2026	STATE OF ODISHA PRAMODA PRADHAN VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /254 /2026 ()	
349	D-ABLAPL/22743/2026	STATE OF ODISHA KESHAB KUMAR DEY VS	SUSANTA SEKHAR PARIDA VS	// CYBER CRIME AND E.O, BALASORE /30 /2026 ()	AOR20220001661C202600011
350	D-ABLAPL/22744/2026	STATE OF ODISHA CHANDAN KUMAR DAS VS	SUKANTA KUMAR NAYAK (2) VS	// BANSADA /54 /2025 ()	
351	D-ABLAPL/22746/2026	STATE OF ODISHA SUDHANSU SEKHAR ROUT VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// CAPITAL P.S. /561 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22747/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /43 /2025 () //	
353	D-ABLAPL/22753/2026	TRUNABINDU MOHANTY VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	CAPITAL P.S. /561 /2026 () //	
354	D-ABLAPL/22755/2026	GHASIRAM HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /8 /2020 () //	AOD20220003086C202600083
355	D-ABLAPL/22758/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /41 /2025 () //	
356	D-ABLAPL/22760/2026	NARASINGH NAYAK VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	KANAS /158 /2026 () //	
357	D-ABLAPL/22762/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	MADHUPATNA /36 /2026 () //	
358	D-ABLAPL/22764/2026	RADHAMANI NAYAK VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	KANAS /158 /2026 () //	
359	D-ABLAPL/22765/2026	MANAS NAYAK VS STATE OF ODISHA	SUMANTA BHUYAN VS	CUTTACK SADAR /518 /2026 () //	
360	D-ABLAPL/22768/2026	ASIS KUMAR PAIKRAY VS STATE OF ODISHA	DEBARAJ BEHERA VS	BALLIGUDA /172 /2026 () //	
361	D-ABLAPL/22785/2026	BANITA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TARBHA /237 /2026 () //	
362	D-ABLAPL/22789/2026	SUBODHA KANTA PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	NAYAPALLI P.S. /565 /2026 () //	
363	D-ABLAPL/22793/2026	KARNA BEMAL	Dhananjaya Mund	//	AOR20220001492C202600187

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FILING REPORT AS ON :28/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	0 //	

ORISSA HIGH COURT

MISC CASES FILED on :28/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/15065/2025 WPCRL/ /	PITAMBAR BEHERA MP	MANOJ KUMAR NAYAK	24/2026
2	D-WPCRL/21331/2026 WPCRL/ /	ANITA BEHERA MP	DEEPALI MAHAPATRA	25/2026
3	D-CRLMA/33885/2025 CRLMA/161/2025	VIKASH KUMAR @ NAGAD OJHA MP	SOUMYA RANJAN DAS	33/2026
4	D-MSA/33552/2026 MSA/40/2026	M/S SUPRATIK INFRAVENTURES PRIVATE LIMITED MP	ABHAY K. B. DAS	66/2026
5	D-CMAPL/2201/2026 CMAPL/ /	BHARATI RAWAL @ BHARTI RAWAL MP	ADV.	186/2026
6	D-CRLMP/2528/2023 CRLMP/2528/2023	ER DEBASHISHA HOTA MP	ER DEBASHISHA HOTA (IN PERSON)	203/2026
7	D-CRLMP/22759/2026 CRLMP/ /	ANURAG ARORA MP	LAXMAN PRADHAN	204/2026
8	D-TRP(C)/34436/2026 TRP(C)/ /	SHUVASMITA BISWAL MP	SARADA PRASAD DASH	245/2026
9	D-TRP(C)/34617/2026 TRP(C)/ /	JOGENDRA BEHERA MP	NIRANJAN LENKA	246/2026
10	D-TRP(C)/34624/2026 TRP(C)/ /	MADHUSMITA DASH MP	ASHOK KUMAR SARANGI	247/2026
11	D-MATA/29685/2026 MATA/225/2026	SUNANDA PANIGRAHI MP	DEEPALI MAHAPATRA	413/2026
12	D-CONTC/20710/2026 CONTC/3237/2026	BARUN KUMAR MAJHI MP		501/2026
13	D-CONTC/18984/2026 CONTC/2559/2026	TRIPURA MISHRA MP		502/2026
14	D-CONTC/24369/2026 CONTC/ /	MAMATA SARKAR MP	ABHISEK MOHANTY	503/2026
15	D-CONTC/15123/2026 CONTC/2233/2026	BIJAY KUMAR PARIDA MP		504/2026
16	D-BLAPL/5367/2025 BLAPL/1984/2025	MANOJ KUMAR NAYAK MP	JYOTIRMAYA SAHOO	561/2026
17	D-CRLREV/22670/2026 CRLREV/ /	RAJ KISHOR RANA @ RAJA KOSHORE RANA MP	NARYAKANTA DWIBEDI	818/2026
18	D-CRLREV/22735/2026 CRLREV/ /	BHAGABAN SAHOO MP	BASANTA KUMAR DAS	819/2026
19	D-CRLREV/22735/2026 CRLREV/ /	BHAGABAN SAHOO MP	BASANTA KUMAR DAS	820/2026
20	D-CRLREV/22754/2026 CRLREV/ /	HARISH CHANDRA BEHERA MP	HEMANTA KUMAR MOHANTA	821/2026
21	D-CRLREV/22754/2026 CRLREV/ /	HARISH CHANDRA BEHERA MP	HEMANTA KUMAR MOHANTA	822/2026
22	D-CRLREV/27537/2025 CRLREV/640/2025	SAIRENDHRI MAHANTA MP		823/2026
23	D-CRLREV/22776/2026 CRLREV/ /	NARI NAIK @ NARENDRA NAIK MP	ASHOK KUMAR SWAIN (1)	824/2026
24	D-CRLREV/22776/2026 CRLREV/ /	NARI NAIK @ NARENDRA NAIK MP	ASHOK KUMAR SWAIN (1)	825/2026
25	D-CRLREV/22776/2026 CRLREV/ /	NARI NAIK @ NARENDRA NAIK MP	ASHOK KUMAR SWAIN (1)	826/2026
26	D-RSA/219/2012	MANORAMA BISWAL	M/S.PRAHALLAD KAR, GURUDUTTA KAR	

	RSA/219/2012	MP		1088/2026
27	D-FAO/34502/2026	THE D.M., UNITED INDIA INSURANCE CO. LIMITED, CUTACK	RAMESH CHANDRA SAHOO (1)	
	FAO/ /	MP		1169/2026
28	D-FAO/34511/2026	MANAGING COMMITTEE OF PANCHAYATSANGRACHON	ANIL KUMAR SINGH	
	FAO/ /	MP		1170/2026
29	D-FAO/26645/2026	M/S. ORIENTAL INSURANCE CO LTD.	AMIT KUMAR NATH	
	FAO/ /	MP		1171/2026
30	D-ABLAPL/19884/2026	SANTOSH KUMAR JENA @ BAPINA		
	ABLAPL/7957/2026	MP		1350/2026
31	D-ABLAPL/19790/2026	AMAR NAIK		
	ABLAPL/7841/2026	MP		1351/2026
32	D-ABLAPL/14048/2026	PRATAP MALIK	RAJENDRA NARAYAN ROUT	
	ABLAPL/6636/2026	MP		1352/2026
33	D-ABLAPL/19035/2026	SUSHANT BEHERA @ RAJU		
	ABLAPL/7669/2026	MP		1353/2026
34	D-ABLAPL/17005/2026	GAUTAM KUMAR BARIK @ GAUTAM BARIK		
	ABLAPL/6648/2026	MP		1354/2026
35	D-ABLAPL/9065/2026	GOUTAM BARAL		
	ABLAPL/3771/2026	MP		1355/2026
36	D-ABLAPL/13060/2026	PABITRA MOHAN PRADHAN @ MURALI PRADHAN		
	ABLAPL/5108/2026	MP		1356/2026
37	D-ABLAPL/15265/2026	ASHU @ ASHISH KUMAR RAY		
	ABLAPL/6011/2026	MP		1357/2026
38	D-ABLAPL/5110/2026	NAJARIYAB		
	ABLAPL/2429/2026	MP		1358/2026
39	D-ABLAPL/19697/2026	SAMEER KUMAR PATRA		
	ABLAPL/7950/2026	MP		1359/2026
40	D-ABLAPL/15302/2026	ASHU @ ASHISH KUMAR RAY		
	ABLAPL/6221/2026	MP		1360/2026
41	D-ABLAPL/17817/2026	SK.SAJAN		
	ABLAPL/7037/2026	MP		1361/2026
42	D-ABLAPL/19327/2026	PRAHALLAD NAIK		
	ABLAPL/7730/2026	MP		1362/2026
43	D-ABLAPL/14964/2026	PRAKASH MAHAKUR		
	ABLAPL/5837/2026	MP		1363/2026
44	D-CMP/34407/2026	ANTARJAMI MAHAPATRA	KISHORE KUMAR MISHRA	
	CMP/ /	MP		1370/2026
45	D-CMP/34408/2026	SWARNAPRAVA PRADHAN	SNIGDHA PATRA	
	CMP/ /	MP		1371/2026
46	D-CMP/34447/2026	JAGANNATH PATTNAIK	ADHIRAJ MOHANTY	
	CMP/ /	MP		1372/2026
47	D-CMP/34489/2026	KUMAR SAHOO	AKSHAYA KUMAR SAHOO	
	CMP/ /	MP		1373/2026
48	D-CMP/34506/2026	SMITANJALI JENA	SANTOSH KUMAR SAMANTARAY	
	CMP/ /	MP		1374/2026
49	D-CMP/34567/2026	KALYANI SWAIN	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1375/2026
50	D-CMP/34571/2026	PITAMBAR SAHOO	PRAVASH CHANDRA JENA	
	CMP/ /	MP		1377/2026
51	D-CMP/52398/2025	PRATIBHA MANJARI PRADHAN	DR. JANMEJAYA RAY	
	CMP/2064/2025	MP		1378/2026
52	D-CMP/34609/2026	SWAPNA DAS	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1379/2026
53	D-CMP/34263/2026	USHARANI DAS @ USHARANI DASH	RAJKISHORE SWAIN	
	CMP/ /	MP		1380/2026
54	D-CMP/34638/2026	M/S. BONAI INDUSTRIAL CO. LTD., KEONJHAR	JAYAMAY MISHRA	
	CMP/ /	MP		1381/2026
55	D-MACA/28716/2026	AJAYA MUDULI	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1691/2026
56	D-MACA/28716/2026	AJAYA MUDULI	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1692/2026
57	D-MACA/34466/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, Bhubaneswar	OMPASANKAR, BISWAN	
	MACA/ /	MP		1693/2026

58	D-MACA/34466/2026 MACA/ /	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, BISHRANESWAR MP	1694/2026
59	D-MACA/34472/2026 MACA/ /	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, BISHRANESWAR MP	1695/2026
60	D-MACA/34472/2026 MACA/ /	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, BISHRANESWAR MP	1696/2026
61	D-MACA/34513/2026 MACA/ /	MANAGER CLAIM(LEGAL) ORIENTAL INSURANCE CO. LTD., BBSR MP	1697/2026
62	D-CRLA/8794/2024 CRLA/265/2024	ANANT NAIK @ ANANTA MP	1899/2026
63	D-CRLA/21316/2026 CRLA/640/2026	NISHIKANTA SANA MP	1900/2026
64	D-CRLA/21316/2026 CRLA/640/2026	NISHIKANTA SANA MP	1901/2026
65	D-CRLA/22681/2026 CRLA/ /	RITA BEHERA MP	1902/2026
66	D-CRLA/22681/2026 CRLA/ /	RITA BEHERA MP	1903/2026
67	D-CRLA/22683/2026 CRLA/ /	SUSANT BEHERA MP	1904/2026
68	D-CRLA/22683/2026 CRLA/ /	SUSANT BEHERA MP	1905/2026
69	D-CRLA/34409/2024 CRLA/1167/2024	STATE OF ODISHA(VIG.) MP	M/S. RAJESWAR HOTA A.K.PADHI G.S.SAMAL A.HOTA K.GARNAIK 1906/2026
70	D-CRLA/7129/2026 CRLA/296/2026	BIKRAM KESHARI SAHOO@BABU MP	SOUMYA RANJAN MOHANTY 1907/2026
71	D-CRLA/21752/2026 CRLA/636/2026	SK.MONAF HUSEN MP	AMULYA RATNA PANDA 1908/2026
72	D-CRLA/13934/2026 CRLA/452/2026	SULOCHANA NAIK @ NIASHA MP	SUSHANTA HARICHANDAN 1909/2026
73	D-CRLA/22723/2026 CRLA/ /	RAJENDRA NARAYAN MEHER MP	SAROJ KUMAR PADHY 1910/2026
74	D-CRLA/22723/2026 CRLA/ /	RAJENDRA NARAYAN MEHER MP	SAROJ KUMAR PADHY 1911/2026
75	D-CRLA/22729/2026 CRLA/ /	MUNNA LAL MP	SOUMYA JYOTI BISWAL 1912/2026
76	D-CRLA/22729/2026 CRLA/ /	MUNNA LAL MP	SOUMYA JYOTI BISWAL 1913/2026
77	D-CRLA/22729/2026 CRLA/ /	MUNNA LAL MP	SOUMYA JYOTI BISWAL 1914/2026
78	D-CRLA/5605/2026 CRLA/244/2026	PITABASA NAG MP	SIDDHARTH GOUTAM DAS 1915/2026
79	D-CRLA/5605/2026 CRLA/244/2026	PITABASA NAG MP	SIDDHARTH GOUTAM DAS 1916/2026
80	D-CRLA/22748/2026 CRLA/ /	PADU @ PADMAN AMANATYA MP	RAJIB LOCHAN PATTNAIK 1917/2026
81	D-CRLA/22748/2026 CRLA/ /	PADU @ PADMAN AMANATYA MP	RAJIB LOCHAN PATTNAIK 1918/2026
82	D-CRLMC/21861/2026 CRLMC/2448/2026	DAYANIDHIA NAHAK @ NAIK MP	ARUN KUMAR NAYAK 1919/2026
83	D-CRLA/22748/2026 CRLA/ /	PADU @ PADMAN AMANATYA MP	RAJIB LOCHAN PATTNAIK 1919/2026
84	D-CRLA/153/2021 CRLA/153/2021	HEMANTA KUMAR NAIK@ MITHUN MP	KOUSIK ANANDA GURU, M/S.SUJATA JENA, SONALI PANDA 1920/2026
85	D-CRLMC/22665/2026 CRLMC/ /	GOPAL KRUSHNA MOHANTY MP	PURNA CHANDRA DAS 1920/2026
86	D-CRLMC/22673/2026 CRLMC/2444/2026	RAVI@NAGA REDI RAMA RAO@NAGIREDDY MP	RAJESH KUMAR SAHU 1921/2026
87	D-CRLA/22775/2026 CRLA/ /	DHIREN BAG MP	RAJESH KUMAR MAHAPATRA 1921/2026
88	D-CRLMC/22263/2025 CRLMC/3217/2025	HAREKRUSHNA MALLICK MP	NIRANJAN PANDA 1922/2026
89	D-CRLA/22775/2026	DHIREN BAG	RAJESH KUMAR MAHAPATRA

	CRLA/ /	MP		1922/2026
90	D-CRLMC/22685/2026	LAXMI PRASAD NAYAK	SUJATA JENA, (SR.ADV.)	
	CRLMC/ /	MP		1923/2026
91	D-CRLMC/22685/2026	LAXMI PRASAD NAYAK	SUJATA JENA, (SR.ADV.)	
	CRLMC/ /	MP		1924/2026
92	D-CRLMC/22689/2026	MANOJ KUMAR NAIK	GOPAL KRISHNA NAYAK	
	CRLMC/ /	MP		1925/2026
93	D-CRLMC/22711/2026	BISWANATH SUNARI	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1926/2026
94	D-CRLMC/22713/2026	RABINDRA NATH KAR	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1927/2026
95	D-CRLMC/14409/2026	NALU SINGH		
	CRLMC/1753/2026	MP		1928/2026
96	D-CRLMC/22761/2026	SOUMYAJEET MOHAPATRA	BISHNU PRASAD PRADHAN	
	CRLMC/ /	MP		1929/2026
97	D-CRLMC/22780/2026	SATYABRATA SAHOO	GOURI MOHAN RATH	
	CRLMC/ /	MP		1930/2026
98	D-CRLMC/22784/2026	PRADIPTA JENA @ PRADEEPTA KUMAR	JENKANTA KUMAR DALAI	
	CRLMC/ /	MP		1931/2026
99	D-WA/34364/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2413/2026
100	D-WA/34364/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2414/2026
101	D-WA/34365/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2415/2026
102	D-WA/34365/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2416/2026
103	D-WA/34366/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2417/2026
104	D-WA/34366/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2418/2026
105	D-WA/34372/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2419/2026
106	D-WA/34372/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		2420/2026
107	D-WA/34433/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2421/2026
108	D-WA/34433/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2422/2026
109	D-WA/1190/2025	CHAIRMAN,ODISHA GRAMYA BANK,KHURDA		
	WA/228/2025	MP		2423/2026
110	D-WA/34434/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2424/2026
111	D-WA/34434/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2425/2026
112	D-WA/34481/2026	SUJATA BEHERA	PRATAP CHANDRA CHHINCHANI	
	WA/ /	MP		2426/2026
113	D-WA/34482/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2427/2026
114	D-WA/34482/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2428/2026
115	D-WA/34484/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2429/2026
116	D-WA/34484/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2430/2026
117	D-WA/34485/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2431/2026
118	D-WA/34485/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2432/2026
119	D-WA/51941/2024	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/3344/2024	MP		2433/2026
120	D-WA/25543/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1044/2025	MP		2434/2026

121	D-WA/27628/2026 WA/ /	REGISTRAR , UTKAL UNIVERSITY, BHUBANESHWAR	ANUSKUMAR NATH	2435/2026
122	D-WP(C)/34398/2026 WP(C)/ /	SUKANTA KUMAR PATRA	ACHYUTANANDA PATTANAIK	14090/2026
123	D-WP(C)/7836/2025 WP(C)/6165/2025	ARCELORMITTAL NIPPON STEEL INDIA PRIVATE LIMITED	PRASANT KUMAR NAIK, MR. GOPAL JAIN, SR.ADV., A.GHOSH	14091/2026
124	D-WP(C)/34399/2026 WP(C)/23758/2026	M/S SUNITA NAIK, D.KORAL, RAYAGADAKANANBALA ROY CHOUDHURY		14092/2026
125	D-WP(C)/34420/2026 WP(C)/23691/2026	ALAKA MAHAPATRA @ ALAKA MOHAPATRA	IPSAT AUROBINDO ACHARYA	14093/2026
126	D-WP(C)/34400/2026 WP(C)/ /	LAXMANA SAHU	JAGABANDHU SAHU	14094/2026
127	D-WP(C)/34401/2026 WP(C)/ /	MOHAN BHUE ALIAS BHOI	JAGABANDHU SAHU	14095/2026
128	D-WP(C)/34402/2026 WP(C)/ /	GURU KARNA	JAGABANDHU SAHU	14096/2026
129	D-WP(C)/30108/2026 WP(C)/20928/2026	LAXMIDHAR SAHOO	DEEPALI MAHAPATRA	14097/2026
130	D-WP(C)/2532/2025 WP(C)/2219/2025	KHATIJA BEGUM	NILAMADHAB SARKAR	14099/2026
131	D-WP(C)/34404/2026 WP(C)/ /	SAENDRA BAGH	KANANBALA ROY CHOUDHURY	14100/2026
132	D-WP(C)/25337/2026 WP(C)/18678/2026	PANCHANAN KANHAR	TAPAN KUMAR BISWAL	14101/2026
133	D-WP(C)/34405/2026 WP(C)/23745/2026	SUNANDA KUMAR PATRA	KANANBALA ROY CHOUDHURY	14102/2026
134	D-WP(C)/31271/2026 WP(C)/22604/2026	SANTOSH KUMAR SAHOO	ARUN KUMAR DAS	14103/2026
135	D-WP(C)/34423/2026 WP(C)/23737/2026	SUBRAT KUMAR SENAPATI	ATUL TRIPATHY	14104/2026
136	D-WP(C)/34439/2026 WP(C)/23734/2026	GHANASHYAM MOHAPATRA	SOUMYA MISHRA	14105/2026
137	D-WP(C)/34424/2026 WP(C)/23732/2026	SUBRAT KUMAR SARANGI	ATUL TRIPATHY	14106/2026
138	D-WP(C)/23115/2026 WP(C)/16883/2026	LABANYAMAYEE MOHAPATRA	GOPINATH MISHRA	14107/2026
139	D-WP(C)/34442/2026 WP(C)/23750/2026	NARAHARI PRADHAN	UMESH CHANDRA MOHANTY	14108/2026
140	D-WP(C)/34441/2026 WP(C)/23716/2026	DR. SUBHASISH SAHU	SAMEER KUMAR DAS	14109/2026
141	D-WP(C)/34329/2026 WP(C)/ /	CENTRAL PROVIDENT FUND COMMISSIONER, KHARWIS	SEKHAR WISELANKAR PADHY	14110/2026
142	D-WP(C)/5648/2026 WP(C)/4744/2026	FOUSTINA BEHERA		14111/2026
143	D-WP(C)/34448/2026 WP(C)/23755/2026	AYEELIN DUNG DUNG	BIBHUTI BHUSAN PANDA	14112/2026
144	D-WP(C)/34430/2026 WP(C)/ /	CHITTARANJAN MISHRA	ASHOK KUMAR SAHOO	14113/2026
145	D-WP(C)/25880/2022 WP(C)/25880/2022	KELU CHARAN MALLICK	DIGAMBARA MISHRA	14114/2026
146	D-WP(C)/39613/2024 WP(C)/24248/2024	LINGARAJ PANI	PURNA CHANDRA MISHRA	14115/2026
147	D-WP(C)/34456/2026 WP(C)/ /	M/S.SAMIR KUMAR MOHANTY, JAGATSINGH	NEHAJANT DWIBEDI	14116/2026
148	D-WP(C)/27569/2025 WP(C)/19123/2025	JHUNU KANHAR	KURESH PRASAD DASH	14117/2026
149	D-WP(C)/34457/2026 WP(C)/ /	BISHNU CHARAN SARANGI	KHIROD KUMAR SWAIN	14118/2026
150	D-WP(C)/34459/2026 WP(C)/ /	RADHA MOHAN	SIBADUTTA RAMAPRASAD MISHRA	14119/2026
151	D-WP(C)/34460/2026 WP(C)/ /	NRUSINGH ROUTARAY	SARAT CHANDRA MEKAP	14120/2026
152	D-WP(C)/34461/2026	BISHNU KUMAR JALAN	SOURAV SUMAN BHUYAN	

	WP(C)/ /	MP		14121/2026
153	D-WP(C)/47681/2025	JIGYANSHU NAYAK	SONITA BISWAL	
	WP(C)/33093/2025	MP		14122/2026
154	D-WP(C)/47681/2025	JIGYANSHU NAYAK	SONITA BISWAL	
	WP(C)/33093/2025	MP		14123/2026
155	D-WP(C)/23618/2026	SOMADEV MOHANTY @ SOMDEV MOHANTY		
	WP(C)/16467/2026	MP		14124/2026
156	D-WP(C)/30143/2026	DR.KHIROD CHANDRA BEHERA		
	WP(C)/20879/2026	MP		14125/2026
157	D-WP(C)/34497/2026	DR.PRABHAS DASH	PRASANTA KUMAR KHUNTIA	
	WP(C)/ /	MP		14126/2026
158	D-WP(C)/34496/2026	SINDRI BAIKUNTHA RAO @ S. VAIKUNTHA	ABHIRAM DAS	
	WP(C)/ /	MP		14127/2026
159	D-WP(C)/34501/2026	DR.GOKULANANDA PATRO	PRASANT KUMAR KHUNTIA	
	WP(C)/ /	MP		14128/2026
160	D-WP(C)/34504/2026	AMRITA KUMARI MOHAPATRA	PRASANT KUMAR KHUNTIA	
	WP(C)/ /	MP		14129/2026
161	D-WP(C)/34503/2026	PRAJNA PARAMITA DAS	KANISKA RATH	
	WP(C)/ /	MP		14130/2026
162	D-WP(C)/34507/2026	DIBYA RANJAN JALLI	PRASANT KUMAR KHUNTIA	
	WP(C)/ /	MP		14131/2026
163	D-WP(C)/34508/2026	DR.SURAJ KUMAR SAHOO	PRASANT KUMAR KHUNTIA	
	WP(C)/ /	MP		14132/2026
164	D-WP(C)/34514/2026	PRADIP SAMAL	SIDHARTHA MISHRA	
	WP(C)/ /	MP		14133/2026
165	D-WP(C)/47076/2025	HIMANSU SEKHAR SAHOO @ SUDHANSU	MAHARSAHOO BAUG	
	WP(C)/32799/2025	MP		14134/2026
166	D-WP(C)/44202/2025	HIMANSU SEKHAR SAHOO @ SUDHANSU	MAHARSAHOO BAUG	
	WP(C)/30779/2025	MP		14135/2026
167	D-WP(C)/34515/2026	TUKUNI RANI BAL	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		14136/2026
168	D-WP(C)/30842/2026	M/S.BISAKHA INDANE, BHUBANESWAR	SASWAT KUMAR ACHARYA	
	WP(C)/21223/2026	MP		14137/2026
169	D-WP(C)/34519/2026	MAHODADHI BUILDERS PVT.LTD.,BHUBANESWAR	ANUSHTANT KANTA MISHRA	
	WP(C)/ /	MP		14138/2026
170	D-WP(C)/34530/2026	JADUMANI MAHANTA	ASHOK DAS	
	WP(C)/ /	MP		14139/2026
171	D-WP(C)/34533/2026	M/S RABINDRA MEDICAL HALL, KHURDAMADHAB LAL AGARWAL		
	WP(C)/ /	MP		14140/2026
172	D-WP(C)/34542/2026	GHASINATH MAHANTA	ASHOK DAS	
	WP(C)/ /	MP		14141/2026
173	D-WP(C)/37720/2023	SANDEEP YADAV @ YADAV SANDEEP GANESH		
	WP(C)/37720/2023	MP		14142/2026
174	D-WP(C)/23113/2026	LABANYAMAYEE MOHAPATRA	GOPINATH MISHRA	
	WP(C)/19199/2026	MP		14143/2026
175	D-WP(C)/34545/2026	ANNAN KUMAR VERMA	DIGANTA DAS	
	WP(C)/ /	MP		14144/2026
176	D-WP(C)/32070/2026	SASMITA NANDI	SWARUP PATTANAYAK	
	WP(C)/22255/2026	MP		14145/2026
177	D-WP(C)/34548/2026	SHUSANTA KUMAR SAHOO	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		14146/2026
178	D-WP(C)/34522/2026	MAA BRAHMADEVI WOMEN SELF HELP GROUP	KUMAR MAHANTA	
	WP(C)/ /	MP		14147/2026
179	D-WP(C)/34556/2026	DR.SUNIL KUMAR PADHI	DIGANTA DAS	
	WP(C)/ /	MP		14148/2026
180	D-WP(C)/35053/2024	ASHOK KUMAR NAIK	NIRANJAN BISWAL	
	WP(C)/20014/2024	MP		14149/2026
181	D-WP(C)/34564/2026	MINATI PATI	AMITAV TRIPATHY	
	WP(C)/ /	MP		14150/2026
182	D-WP(C)/32920/2026	JYOTI PRAKASH ROUT	ASUTOSH MOHANTY	
	WP(C)/22916/2026	MP		14151/2026
183	D-WP(C)/34531/2026	PUNJAB NATIONAL BANK	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		14152/2026

184	D-WP(C)/21652/2026 WP(C)/15948/2026	DEEPAK SHARMA MP	BRAJA MOHAN SARANGI	14153/2026
185	D-WP(C)/34577/2026 WP(C)/ /	SHREE KUMAR BAITHALU MP	BRAHMANANDA TRIPATHY	14154/2026
186	D-WP(C)/34579/2026 WP(C)/ /	HARIHARA PANIGRAHY MP	PRNOY MOHANTY	14155/2026
187	D-WP(C)/34537/2026 WP(C)/ /	SAJJAN PODDAR MP	ATUL TRIPATHY	14156/2026
188	D-WP(C)/34584/2026 WP(C)/ /	SARASWATI BARIK MP	BISWABIHARI MOHANTY	14157/2026
189	D-WP(C)/21016/2026 WP(C)/14609/2026	GANGA SYAM PRADHAN MP		14158/2026
190	D-WP(C)/25063/2026 WP(C)/17342/2026	M/S NAVA LIMITED, HYDERABAD MP	SIBASAI MAHAPATRA	14159/2026
191	D-WP(C)/34594/2026 WP(C)/ /	ADIKANDA PATRA MP	BISWABIHARI MOHANTY	14160/2026
192	D-WP(C)/34595/2026 WP(C)/ /	MANORANJAN GIRI MP	BISWABIHARI MOHANTY	14161/2026
193	D-WP(C)/34600/2026 WP(C)/ /	SAROJINI KALIA MP	BISWABIHARI MOHANTY	14162/2026
194	D-WP(C)/34602/2026 WP(C)/ /	BIGHNESWAR BHOI MP	BISWABIHARI MOHANTY	14163/2026
195	D-WP(C)/34605/2026 WP(C)/ /	DR.SAMEER KIRO MP	PRINCE PATNAIK	14164/2026
196	D-WP(C)/34606/2026 WP(C)/ /	PANKAJINI SAHU MP	BISWABIHARI MOHANTY	14165/2026
197	D-WP(C)/7603/2010 WP(C)/7603/2010	ARUN KU.BHUYAN MP	M/S.SHANTI PR.MOHANTY	14166/2026
198	D-WP(C)/34611/2026 WP(C)/ /	AIRABATI MOHANTA MP	RAMAKANTA PANDA	14167/2026
199	D-WP(C)/34610/2026 WP(C)/ /	KRUSHNA CHANDRA MOHAPATRO MP	TUSAR KUMAR MISHRA	14168/2026
200	D-WP(C)/34540/2026 WP(C)/ /	SINA DEI MAJHI MP	AFRAAZ SUHAIL	14169/2026
201	D-WP(C)/34615/2026 WP(C)/ /	SHREE KUMAR BAITHALU MP	BRAHMANANDA TRIPATHY	14170/2026
202	D-WP(C)/24257/2019 WP(C)/24257/2019	BASANTI SAMAL MP	M/S.SUJATA JENA, SONALI PANDA	14171/2026
203	D-WP(C)/34619/2026 WP(C)/ /	SASHIKALA GURU MP	GYANENDRA KUMAR TRIPATHY	14172/2026
204	D-WP(C)/34620/2026 WP(C)/ /	M/S.CJ DARCL LOGISTICS LTD., JAIPUR MP	SATYA SMRUTI MOHANTY	14173/2026
205	D-WP(C)/34627/2026 WP(C)/ /	SARIT KUMAR MIRDHA MP	KOUSIK ANANDA GURU	14174/2026
206	D-WP(C)/34629/2026 WP(C)/ /	PABITRA KUMAR SANTY MP	ASHOK KUMAR BEHERA	14175/2026
207	D-WP(C)/34632/2026 WP(C)/ /	AKSHAYA KUMAR NAYAK MP	SADASIVA PATRA (1)	14176/2026